## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 48/(MAH)/2011 MA No. 12/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES:

Mr. Rachit Suresh Gangar & Anr.

V/s.

M/s. Trivedi Bialetti Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Ankib Lohier apolours

2. Souran Subramanien

3. Vaisadh Sheyr

1/6 Khedr Loo

Adr for Re /

S. Anin Kheore Lo Pehline

S. Anin Kheveul

Adr for falle

## **ORDER**

## MA No. 12/2017 in CP No. 48/397-398/NCLT/MB/MAH/2011

On taking the Affidavit on record and having heard both the parties saying that they repose confidence upon this Bench to pass Orders in this matter, list this case for Orders on 14.02.2017.

Sd/-B.S.V. PRAKAŠH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).

Dated: 03.02.2017.